

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1013
ANSWERED ON:28.11.2011
ACTION TAKEN AGAINST CONTRACTORS
Premdas Shri

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total number of Indian contractors engaged in construction of NHs alongwith the contractors having international expertise in road construction; and

(b) the number of contractors found guilty during the last three years and the current year alongwith the details of action taken against such defaulting contractors?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) 24 Indian contractors/concessionaires in joint venture or as Consortium Partners with International contractors are engaged in construction of National Highways Development Project.

(b) Contractors/ concessionaires who are consistently non-performing are placed in the list of non-performers. Some of the contracts of such contractors/ concessionaires have been terminated. The contractors/concessionaires placed in the list of non-performers are not permitted to bid for works under National Highways Development Project. Details of action taken against contractors during the last three years and current year are annexed.